

advised to modify the project.

Chilling Centres in Andhra Pradesh

364. SHRI B.N. REDDY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government propose to set up some Chilling Centres in the State of Andhra Pradesh in near future; and

(b) if so, the progress made in this regard so far?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). The Ministry of Food Processing Industries have no proposal to set up Chilling Centres in Andhra Pradesh.

Programme to Monitor Impact Growing Drug and Alcohol Epidemic

365. SHRI SANAT KUMAR MANDAL: Will the Minister of WELFARE be pleased to state:

(a) whether in view of the rise in drug and alcohol abuse, Government have formulated any new programme to monitor the impact of the growing drug epidemic and to co-ordinate research and development activities;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) if the reply to (a) above be in the affirmative, what role has been assigned to the States and various welfare agencies in the country to combat the war against drug abuse?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) In response to the growing trend of drug and alcohol abuse, the Government of India has embarked on a three-pronged strategy; (i) an effective enforcement of the law to control the supply of dependence-producing drugs; (ii) building awareness against and educating the public about the ill-effects of drug abuse; and (iii) promoting services through the governmental and non-governmental sectors to identify, treat and rehabilitate addicts. In order to maximise the involvement of the community, a scheme of assistance to voluntary organisations for prohibition and drug abuse prevention is being implemented by the Ministry of Welfare. Under the scheme, necessary steps are being taken to monitor the impact of growing epidemic and to coordinate research and development activities.

(c) The voluntary welfare agencies in the country have been assigned the task of providing services for addicts such as counselling, de-addiction and aftercare and also for taking up awareness building programmes to educate the people about the ill-effects of drug abuse and alcoholism. The State Governments have been assigned the role of selecting voluntary organisations for financial assistance. In addition, the State Governments are to constantly monitor the drug abuse situation in their State and take appropriate steps on their own.

Problem Faced by Jute Industry

366. SHRI SANAT KUMAR MANDAL: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have reviewed the entire gamut of problems faced by the jute industry, including the tardy progress of modernisation and diversification schemes;

(b) if so, the details in this regard; and

(c) the various measures, apart from